

National Company Law Tribunal

Allahabad Bench

C P NO. 9/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Vijay Construction (India) Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE:

Sl. NO.	Name	Designation	Representation	Signature
1.	Anil Kumar	PCS	Resp. r	Anil K
2.	S. SPANDEY VJ VERMA ROHARD	Advocate	fehem	S. S. Pandey

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Parties are represented by their proxy counsels. As the original counsels are out of station. So, he could not be available, due to late running of the Train.

Therefore, the case is now adjourned for hearing on 28th November, 2017.

The matter be listed on 28th November, 2017.

Date: 10/11/2017

Typed by
Jyoti
(Stenographer)

— Sd —
H.P. Chaturvedi, Member(Judicial)